NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP 74/14	IA 49/17 in TP 69/16	Hear on IA	397/ 398	M/s. / Mr. Balasaheb & 6 Ors. Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. 13.5. Venkatanaragang (984 94482 50300

ORDER

No representation for petitioner. Petitioner is called absent. Counsel for Respondent is present. IA49/17 is taken up. Objections not filed. List it on 18/09/2017 for filing objections as a last chance.

MEMBER(J)

MEMBER(T)